

श्री हरीश कुमार गंगवार (पीली भीत) : अध्यक्ष महोदय, उत्तर प्रदेश में मिट्टी के तेल की बहुत कमी है। मैंने नोटिस दिया है।

अध्यक्ष महोदय : मैं देखूंगा आप लिखकर दीजिए।

श्री हरिकेश बहादुर : हमने 377 में नोटिस दिया है।

अध्यक्ष महोदय : नोटिस दिया है तो आ जायगा, आप चिन्ता क्यों करते हैं।

SHRIMATI PRAMILA DANDAVATE (Bombay North Central) : Sir, Mr. Buta Singh, Parliamentary Affairs Minister and Madam Indira Gandhi have promised that the Dowry Prohibition Bill would be introduced in this session. But nothing has been done so far. I want the Parliamentary Affairs Minister to say something whether the Bill will be introduced in this session.

SHRI AMAR ROYPRADHAN (Cooch Behar) : Sir, yesterday Indian Airlines Flight No 490 from Patna to Delhi was hijacked. I was a passenger of that flight. It was hijacked in Lucknow. Ultimately it was found that some relative of Mr. Billimoria, the General Manager of Indian Airlines has been travelling...

(Interruptions)

अध्यक्ष महोदय : आप लिख कर दो। वगैर देखे मैं कैसे कर सकता हूँ।

It is not like this.

(Interruptions)*

MR. SPEAKER : Not allowed. You give it to me in writing. I will

find out. Mr. Amar Roypradhan, you are a sensible Member. You write to me and I will get the things looked into. I will find out.

(Interruptions)

अध्यक्ष महोदय : आप मैम्बर्स न्याय चाहते हो। कभी-कभी स्पीकर के साथ भी न्याय किया करो। आप अकेले अध्यक्ष को बुलवाते हो, जब कि आप 50 आदमी एक साथ बोलने हो।

12.22 hrs.

PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act and Review on and Report of North-Eastern Regional Agricultural Marketing Corporation Ltd., Gauhati for 1982-83.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under subsection (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The sugar (Price Determination for 1983-84 Production) Amendment Order, 1984 published in Notification No. G.S.R. 306 (E) in Gazette of India dated the 27th April, 1984.

(ii) G.S.R. 307(E) published in Gazette of India dated the 27th April, 1984 containing Corrigenda to Notification No. G.S.R. 28 (E

published in Gazette of India dated the 11th January, 1984. [Placed in Library. See No. LT-8322/84.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Gauhati, for the year 1982-83.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Gauhati, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8323/84.]

Notification under Coconut Development Board Act, Review on and Annual Report of Andaman and Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair for 1982-83 and Annual Report of and Review on Indian Dairy Corporation, Baroda for 1982-83 etc.

**THE MINISTER OF STATE IN
MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA) : I
beg to lay on the Table :—**

- (1) A copy of the Coconut Development Board Recruitment Regulations, 1984 (Hindi and English versions) published in Notification No. G.S.R. 13 (E) in Gazette of India dated the 10th January, 1984, under section 21 of the Coconut Development Board Act, 1979.

[Placed in Library. See No. LT-8324/84.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1982-83.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-8325/84.]

(b) (i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1982-83.

(ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (2) above. [Placed in Library. See No. LT-8326/84.]